

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.01.2022 (WEDNESDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No 1121 of 2021 in Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2
2.	Competition App. (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1129 of 2019	Genesis Club Ltd. Vs. Rohtas Projects Ltd. & Ors.	Prashant Kumar	Somya Jaitly-R2-R6 Mukesh Gupta-IRP
4.	Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garg	Anand Singh Sengar
5.	Comp. App. (AT) (Ins) No. 289 of 2020	Gati – Kintetsu Express Pvt. Ltd. Vs. Pearlree Commodities Pvt. Ltd.	Tarun Kumar Tiwari	
6.	Comp. App. (AT) (Ins) No. 488 of 2021	Piramal Capital & Housing Finance Ltd. Vs. SGS Construction and Developers Pvt. Ltd. & Ors. With	Liz Mathew	Saurabh kalia Aaryan Sharma Pallav Saxena-R1 & R2
7.	Comp. App. (AT) (Ins) No. 489 of 2021	Piramal Capital & Housing Finance Ltd. Vs. Surana Construction (Chembur) With	Liz Mathew	Yash Anand

8.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. Piramal Capital & Housing Finance Ltd.	Saurabh Kalia	Liz Mathew
9.	Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Nithish V Bangera Sunil Fernandes Hitesh Buch-R1 Salil Thakore-R3
10.	Comp. App. (AT) (Ins) No. 679 of 2021	Alpha Corp Development Private Limited Vs. Girwar Singh Jakhar & Ors.	Mahima Malhotra	Adarsh Kumar Gupta-R1 to R3 Aakash Shinghal Ashish Makhija-R4 Kunal Godhwani-R5
11.	Comp. App. (AT) No. 117 of 2021	Manish Kumar Verma Vs. Felix Tools Pvt. Ltd. & Ors.	N.K. Sejvani	Amol Vyas Soumil Sharma- R2

For Hearing

12.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma
13.	Comp. App. (AT) No. 321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors.	Ashok Kumar Jain	Dhruv Surana
14.	Comp. App (AT) No. 335 of 2019	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	Purti Marwaha
15.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
16.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt. Ltd.	R. Sudhinder	Nilesh Deep
17.	Comp. App. (AT) (Ins) No. 363 of 2020	NTCIL Real Estate Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors.	Aastha Vishwakarma	
18.	Comp. App. (AT) (Ins) No. 364 of 2020	With NTCIL Infrastructure Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors.	Aastha Vishwakarma	

19.	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2 RichaSandilya-R1
20.	Comp. App. (AT) (Ins) No. 118 of 2021	Mr. Ajit Kumar Vs. Narayan Ramachandra Ghumatkar & Ors.	Shivanshu Kumar	K.D. Sharma-R4
21.	Comp. App. (AT) (Ins) No. 687 of 2021	IDBI Bank Ltd. Vs. Praveen Bansal	Praful Jindal	Adya Singh-R1

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar